NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 61(ND)/2014

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE COMPANY

R. C. Kholi &ors.

V/s

The sports goods Exports Promotions Council

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Rakesh kumar, Adv.

2. Mr. Parmod Sachdeva, Adv.

3. Megha Aggalwal, PCS

ANJU JAIN, ADV.

RESPONDENT NO. 1

Order

This petition has been transferred from Bench No. II and fixed for proper orders.

Accordingly, list on 21.10.2016

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

23.9.2016 (P.K. Sud)